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IMPORT OF TRACTORS AND POWER TILLERS

\*14. SHRI M. C. SHAH: Will the Minister of Food and Agriculture be pleased to state the details of the programme for import of tractors and power tillers during the current and the next year?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMANIAM): Arrangements have been made for import of 2303 tractors from U.S.S.R., Poland, and Czechoslovakia and 412 power tillers from Japan during the current year the next year, arrangements been made for import of 1500 tractors from U.S.S.R. and 546 power tillers from Japan.

FOODGRAINS IMPORTED FROM U.S.A.

- \*15. Shri J. C. CHATTERJI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) what is the quantity of foodgrains received so far in the current year according to P. L. 480 Agreement with the United States of America;
- (b) what is the total value of the foodgrains; and
- (c) how much of this has gone waste in transit or in godowns?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMANIAM):
(a) and (b) The quantity of foodgrains received against P. L. during the period 1st January to 31st October 1964 was 43.01 lakh metric tons valued at Rs. 182.02 crores approximately (C&F).

(c) The information is being collected and will be laid on the Table of the House.

श्री डेशियल बाल्काट का भाग निकलका

\*१६. श्री राम सहाय: क्या नागरिक विमान-चालन मंत्री यह बताने की कृपा करेंगे कि श्री डेनियल वाल्कॉट के दिल्ली से भाग निकलने के सबध में श्री एल० सी० जैंन द्वारा की गई जांच की रिपोर्ट के ग्रनुसार जो दो ग्रधिकारी कसूरवार पाए गए थे, उनके विरुद्ध सरकार ने क्या कार्यवाही की है?

†[ESCAPE OF MR. DANIEL WALCOTT

\*16. Shri RAM SAHAI: Will the Minister of Civil Aviation be pleased to state what action has been taken by Government against the two officers found guilty according to the report submitted by Shri L. C. Jain who enquired into the escape of Mr. Daniel Walcott from Delhi?]

नागरिक विमान-चालक मंत्री (श्री एत० कातृनगो): ग्रधिकारियों को श्रपने श्राचरण के बारे में सफाई देने के लिए कहा गया है श्रीर उनसे यह बताने के लिए भी कहा गया है कि क्यों न उनके खिलाफ श्रनुशासनिक कार्यवाही की जाय।

†[The MINISTER of CIVIL AVIATION (SHRI N. KANUNGO): The officers have been asked to explain their conduct and also to show cause why disciplinary action should not be taken against them.]

PAYMENT TO THE RIVERS STEAM NAVI-GATION CO. LTD., CALCUTTA

\*17. Shri BHUPESH GUPTA: Will the Minister of Transport be pleased to state:

<sup>†[]</sup> English translation.